GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2361 ANSWERED ON:23.08.2013 STAKE ACQUIRED IN VIOLATION OF SEBI GUIDELINES Bhadana Shri Avtar Singh;Rajukhedi Shri Gajendra Singh

Will the Minister of FINANCE be pleased to state:

- (a) the details of fertilizer companies which have acquired stake in companies in violation of Securities and Exchange Board of India (SEBI) guidelines during the last three years and the current year; and
- (b) the reaction of the Government /SEBI thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) No such case has come to the notice of Securities and Exchange Board of India (SEBI) during the last three years and the current year.
- (b) Does not arise in view of reply (a) above.